

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**RA No.177/2019  
in  
OA No.2296/2019**

This the 5<sup>th</sup> day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Gurmeet Singh Baihar ... Applicant

Versus

Union of India & others ... Respondents

**O R D E R (in circulation)**

**Justice L. Narasimha Reddy, Chairman :**

The OA was dismissed on the ground of limitation. The applicant is not able to point out any serious defect or error of law.

2. We do not find any merit in the RA. The same is accordingly rejected, in circulation.

**( Mohd. Jamshed )  
Member (A)**

**( Justice L. Narasimha Reddy )  
Chairman**

/as/